NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 80/(MAH)/2015 CA No. 102/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

NAME OF THE PARTIES:

Mr. Sanjay S. Parlikar & Anr.

V/s.

M/s. Ajit Scanning & Diagnostic Centre & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

DESIGNATION

Advocate for Advocate for Advocate for Almanuani

A

Order

CA No. 102//397-398/NCLT/MB/MAH/2016

C.P No. 80/397-398/NCLT/MB/MAH/2015

1. Both the parties are present.

2. At request of the Respondent Counsel, list this matter on 13.09.2016.

sd/-

M. K. SHRAWAT Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 30th August, 2016.